

Amendment) Rules, 1977 published in Notification No. G.S.R. 916 in Gazette of India dated the 16th July, 1977. [Placed in Library. See No. LT-840/77.]

REVIEW AND ANNUAL REPORT, ETC. OF COAL MINES AUTHORITY LTD. (COAL INDIA, LTD.), 1973-74 AND STATEMENTS

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRA): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

(i) Review by the Government on the working of the Coal Mines Authority Limited, Calcutta (now known as the Coal India Limited) for the period from 1st May, 1973 to 31st March, 1974.

(ii) Annual Report of the Coal Mines Authority Limited, Calcutta (now known as the Coal India Limited) for the period from 1st May, 1973 to 31st March, 1974 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-841/77].

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above papers. [Placed in Library. See No. LT-841/77].

(3) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report\* of the Bharat Coking Coal Limited for the year 1974-75. [Placed in Library. See No. LT-842/77].

12.28 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FOURTH REPORT

SHRI M. RAM GOPAL REDDY (Nizamabad): I beg to present the Fourth Report of the Committee on Private Members' Bills and Resolutions.

श्री मनी राम बागड़ी (मथुरा): अध्यक्ष महोदय, मैं एक प्वाइंट आफ क्लैरिफिकेशन उठाना चाहता हूँ। जो ध्यान आकर्षण भेजे जाते हैं, उनका कोई जवाब नहीं मिलता है कि उनके बारे में क्या फैसला किया गया। जैसे मैंने आज से चार दिन पहले मुकम्मिल शराब-बन्दी का काल-एटेंशन रखा था। अब प्रधान मंत्री जी ने मुख्य मंत्रियों का सम्मेलन बुलाया है...

अध्यक्ष महोदय : आप मेरे कमरे में आइये, तब इसको डिस्कस करेंगे।

SHRI JYOTIRMOY BOSU ((Diamond Harbour): I have given you notice

MR. SPEAKER: Will you kindly come and discuss with me in my Chamber?

SHRI V. ARUNACHALAM (Tirunelveli): In connection with the letter written by the Prime Minister to the Chief Minister of Madras...

MR. SPEAKER: Please come and discuss with me. No discussion here. Please come to my Chamber.

SHRI JYOTIRMOY BOSU: I have written to you.

MR. SPEAKER: You have written to me but I would like to discuss it with you before I allow it.

\*The Report was laid on the Table on the 11th August, 1976.

**SHRI JYOTIRMOY BOSU :** Where is the time for us that way? I have written to you before 10 O'Clock. I want to mention the matter for getting a clarification.

**MR. SPEAKER:** Not today.

**SHRI JYOTIRMOY BOSU:** I am sorry you cannot shut me out. I have written to you. I am within my rights, under the rules.

**MR. SPEAKER:** It can be done only with my permission, not otherwise.

**SHRI JYOTIRMOY BOSU:** I have not been told what has happened to it.

**MR. SPEAKER:** I have agreed to consider the matter.

**SHRI JYOTIRMOY BOSU:** I have not been informed.

**MR. SPEAKER:** You will be duly informed.

**SHRI JYOTIRMOY BOSU:** The information has to come before 12 O'Clock. It has not come to me.

**MR. SPEAKER:** Please come to my Chamber.

**SHRI JYOTIRMOY BOSU:** I want only one minute.

**MR. SPEAKER:** I do not allow.

**SHRI JYOTIRMOY BOSU:** How?

**MR. SPEAKER:** I will consider the matter. If you want, you can discuss it with me.

**SHRI JYOTIRMOY BOSU:** It is about....\*\*

**MR. SPEAKER:** Nothing will go on record.

12.52 hrs.

### MATTERS UNDER RULE 377

- (i) REPORTED CLOSURE OF JUTE MILLS IN KATIHAR, NORTH BIHAR RESULTING IN UNEMPLOYMENT TO 3500 WORKERS.

**श्री युवराज (कटिहार):** अध्यक्ष महोदय, इस देश का सबसे पिछड़ा राज्य बिहार है और उसके उत्तरी हिस्से में कटिहार नामक जगह में एक आर० बी० एच० एम० जूट मिल है जो सबसे बड़ी जूट मिल है, जहां पर 3500 मजदूर काम करते थे। 8-3-76 को कारखाने के मालिकों की कुव्ववस्था और आर्थिक संकट के चलते, यह कारखाना बन्द हो गया और कारखाने के बन्द होने से वहां पर जो मजदूर काम कर रहे थे वे बेरोजगार हो गये। इतना ही नहीं, उत्तरी बिहार की लगभग 80 लाख आवादी और आसपास के तीन जिलों, पूर्णिया, कटिहार और सहरमा के काश्तकार, जिनकी एकमात्र नकदी फसल जूट है, उनके सामने भी एक जटिल समस्या उत्पन्न हो गई है। जिम इलाके की एकमात्र नकदी फसल जूट हो, वहां जूट के कारखाने के बन्द होने से आर्थिक मजदूरों के सामने तो संकट है ही लेकिन किसानों के सामने भी संकट है।

**अध्यक्ष महोदय :** मैं आपके माध्यम से यह भी निवेदन करना चाहता हूं कि जो दूसरा कारखाना बगल में था, वह भी 14 जुलाई से बन्द हो गया है और जो बड़ा कारखाना 8-3-76 से बन्द है, उस कारखाने की एक महिला मजदूर और एक मर्द मजदूर भूख से मर गये ह और उनके बकिया पैसे का भुगतान नहीं किया गया। वाणिज्य मंत्री जी के विभाग के अन्तर्गत यह आता है। मैंने उनसे निवेदन किया था और माननीय प्रधान मंत्री जी को भी मैंने आवेदन दिया